

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 3497 of 2010**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

05/07.07.2020 Heard through V.C.

As requested by the parties, put up this
case on 17th July, 2020.

(Deepak Roshan, J.)

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